

(b) The objective of the Karnataka Urban Development and Coastal Environmental Management Project is to optimize social and economic development in the urban areas of west Karnataka by supporting investments in urban infrastructure and services required to meet basic human needs and facilitating policy reforms to strengthen urban management.

(c) The estimated cost of the project is US \$ 251.4 million as per ADB's Aide Memoire.

(d) and (e) The proposed project is in the pipeline for ADB assistance and is at various stages of processing. Final outcome is subject to the negotiations with ADB and signing of the agreement.

Allocation of Funds

229. SHRI AMAR ROY PRADHAN : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether State Governments have sought additional allocation of funds for completing the rural development schemes;

(b) if so, the amount allocated to the States during 1996, 1997 and 1998, State-wise;

(c) whether the amount allocated during the said period has been in consonance with the demand made by the State Governments; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) Yes, Sir.

(b) The total amount allocated to the States during 1996-97, 1997-98 and 1998-99 is given in the statement attached.

(c) and (d) The total allocation of funds to States is in accordance with guidelines of the respective schemes, limited to availability of resources.

Statement

Central Funds allocated to States during 1996-97, 1997-98 and 1998-99

(Rs. in Lakhs)				
S.No.	State/UT	1996-97	1997-98	1998-99
1	2	3	4	5
1.	Andhra Pradesh	48064.72	68578.45	64831.71
2.	Arunachal Pradesh	1957.85	4121.16	5596.07
3.	Assam	14124.95	23831.56	29995.75

1	2	3	4	5
4.	Bihar	83556.64	103742.02	124219.65
5.	Gujarat	20584.47	24105.60	18929.98
6.	Goa	602.40	790.90	716.95
7.	Haryana	5589.74	8832.07	9251.84
8.	Himachal Pradesh	3232.03	5847.35	6032.84
9.	Jammu & Kashmir	7952.80	13086.08	13931.84
10.	Karnataka	34184.26	46210.03	42331.63
11.	Kerala	12925.00	17939.53	19366.54
12.	Madhya Pradesh	58292.27	82162.88	86287.02
13.	Maharashtra	53535.28	64838.54	66362.82
14.	Manipur	1246.69	2186.87	3224.01
15.	Meghalaya	1384.32	1745.05	3266.67
16.	Mizoram	698.92	1584.77	2253.09
17.	Nagaland	1181.33	3319.35	4200.77
18.	Orissa	34853.55	50362.69	53257.89
19.	Punjab	3790.60	5968.82	5525.47
20.	Rajasthan	34337.20	41505.03	36374.21
21.	Sikkim	632.34	865.82	1095.01
22.	Tamil Nadu	41199.17	62832.56	57685.07
23.	Tripura	1503.02	3088.01	5491.24
24.	Uttar Pradesh	108365.41	143909.31	163053.36
25.	West Bengal	39510.48	48733.78	53448.57
26.	A & N Islands	291.08	363.38	290.28
27.	Chandigarh	28.43	16.59	22.68
28.	D & N Haveli	136.52	165.47	208.93
29.	Daman & Diu	111.82	111.75	92.08
30.	Delhi	352.74	256.27	256.27
31.	Lakshadweep	100.75	119.51	96.71
32.	Pondicherry	270.98	322.52	290.73
Total		614597.76	831533.71	877987.95

Education to Willing Prisoners

230. DR. T. SUBBARAMI REDDY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Union Government are considering to issue any guidelines to all the State Governments to provide education to the willing prisoners in the jails;

(b) if so, the details thereof; and